CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

Original Application No.180/00931/2018

Thursday, this the 15th day of November, 2018

CORAM:

HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER

Manikandan.M., S/o.Kotha,
Multi Tasking Staff,
Micro, Small and Medium Enterprises Development Institute,
Kanjani Road, Ayyanthole P.O., Thrissur – 680 003.
Residing at Manikandalayam, Kizhayoor Post,
Pattambi, Palakkad District – 679 303.Applicant

(By Advocate – Mr.T.C.Govindaswamy)

versus

- Union of India represented by the Secretary to the Government of India, Ministry of Micro, Small and Medium Enterprises, Nirman Bhavan, New Delhi – 110 011.
- The Development Commissioner, Micro, Small and Medium Enterprises, Nirman Bhavan, 7th Floor, Maulana Azad Road, New Delhi – 110 011.
- 3. The Director,
 Micro, Small and Medium Enterprises Development Institute,
 Kanjani Road, Ayyanthole P.O., Thrissur 680 003.
- 4. The Secretary to the Government of India, Ministry of Personnel, Public Grievance Pension, Department of Personnel & Training, New Delhi 110 001.
- The Regional Director,
 Staff Selection Commission,
 (Karntaka Kerala Region),
 First Floor, 'E' Wing, Kendriya Sadan,
 Koramangala, Bangalore 560 034.

...Respondents

(By Advocate – Mr. Thomas Mathew Nellimoottil)

This application having been heard on 15th November 2018, the Tribunal on the same delivered the following:

ORDER

Per: Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

The grievance of the applicant is that belonging to MTS, he is eligible for being considered for promotion as LDC on the basis of Annexure A-18 Recruitment Rules. He filed several representations to this effect as is seen from copies presented at Annexure A-13. These representations have been forwarded with covering letters by Respondent No.3 to Respondent No.2.

- 2. We are of the view that the O.A can be disposed of at the admission stage itself by directing the 2nd respondent to consider the representations already made and take a decision in accordance with law within a period of 60 days from the date of receipt of a copy of this order. Ordered accordingly.
- 3. The O.A is disposed of accordingly. No costs.

(Dated this the 15th day of November 2018)

ASHISH KALIA JUDICIAL MEMBER E.K.BHARAT BHUSHAN ADMINISTRATIVE MEMBER

asp

List of Annexures in O.A.No.180/00931/2018

- **1.** Annexure A-1 True copy of the communication from the office of the 3^{rd} respondent under No.A-12020/3/98-E dated 17.5.2002 issued from the office of the 3^{rd} respondent.
- **2. Annexure** A-2 True copy of the representation dated 1.3.2006 submitted by the applicant, addressed to the 3^{rd} respondent.
- **3.** Annexure A-3 True copy of the representation dated 1.12.2008 submitted by the applicant to the 2^{nd} respondent Development Commissioner.
- **4. Annexure** A-4 True copy of the representation dated 23.6.2009 submitted by the applicant addressed to the 3^{rd} respondent.
- **5.** Annexure A-5 True copy of the Memorandum No.A-12020/3/98-E dated 2.12.2009 issued from the office of the 3^{rd} respondent.
- **6. Annexure** A-6 True copy of the Memorandum No.A-20029/I/09-E dated 19.7.2010 issued from the office of the 3^{rd} respondent.
- 7. Annexure A-7 True copy of the representation dated 29.7.2011 submitted by the applicant addressed to the 2^{nd} respondent.
- **8. Annexure A-8** True copy of the Office Memorandum No.A/20029/1/09-E dated 15.2.2012 issued by the 3rd respondent.
- **9. Annexure A-9** True copy of the Senior Secondary Examination certificate bearing serial No.26566 dated 21.10.2013 issued by the National Institute of Open Schooling, Government of India.
- **10. Annexure** A**-10** True copy of the representation dated 20.8.2014 submitted by the applicant addressed to the 3^{rd} respondent.
- **11. Annexure A-11** True copy of the Letter bearing File No.1/1/2015-ND-II(EHQ) dated 15.4.2015 issued by the Staff Selection Commission.
- **12. Annexure** A-12 True copy of the representation dated 7.7.2015 submitted by the applicant addressed to the 2^{nd} respondent.
- 13. Annexure A-13 True copy of the representation dated 6.12.2016 submitted by the applicant addressed to the 2^{nd} respondent.
- **14.** Annexure A14 True copy of the representation dated 15.5.2017 submitted by the applicant addressed to the 3^{rd} respondent.
- **15. Annexure** A15 True copy of the Memorandum bearing No.A 20029/1/2009-E dated 26/29.5.2017 issued from the office of the 2^{nd} respondent.

- **16. Annexure A16** True copy of the Memorandum bearing No.A-20029/1/09-E dated 6.7.2017 issued by the 3^{rd} respondent along with its enclosure.
- **17. Annexure A17** True copy of the seniority list of multi tasking staff circulated by the 3rd respondent.
- **18. Annexure A18** True copy of the recruitment rules relating to the post published under No.GSR 250 dated 4.10.2012.
- **19.** Annexure A19 True copy of the OM No.22011/9/98-Estt.(D) dated 8th September 1998 issued by the Department of Personnel & Training.
- **20.** Annexure A20 True copy of the OM bearing No.22011/9/98-Estt. (D) dated 16.6.2000 issued by the Department of Personnel & Training.
- **21. Annexure A21** True copy of the OM No.22011/4/2013-Estt.(D) dated 28th January 2015 issued by the Department of Personnel & Training.

.